

Office of the District & Sessions Judge, Ghaziabad.

Date : 06-07-2020

(Order No. 257/2020)

In view of the report dated 06-07-2020 received from Chief Medical Officer Ghaziabad through whatsapp at 10:17am on 06.07.2020, Sri Anil Kumar, Reader Addl. District & Sessions Judge, Court No. 07 and Sri Humaun Raza, Reader Spl. Judge C.B.I., Court No. 01, Ghaziabad have been tested positive Corona Virus. In aforesaid report, aforesaid courts has been declared Containment Zone by C.M.O., Ghaziabad.

In this regard a report from Incident Commander/ City Magistrate, Ghaziabad has also been received today at 11:13am on whatsapp, has opined for closer of Courts of 24 hours from 10:00am today i.e. on 06.07.2020.

The report submitted by Incident Commander/City Magistrate, Ghaziabad and C.M.O. Ghaziabad are conflicting. Incident Commander/City Magistrate Ghaziabad has recommended that court premises be closed for 24 hours from 10:00am of 06.07.2020. Whereas C.M.O., Ghaziabad has declared aforesaid courts as Containment Zone. District Administration is submitting contradictory reports regarding the same facts.

In this regard directions regarding declaration Containment Zone has been issued by the State Government vide letter No. 1382/2020/CX-3 dated 31.05.2020. In aforesaid letter, it has been instructed that in case more than one patient are found Covid-19 positive in a particular area, then area up to radius of 500 meter shall be considered as Containment Zone (A-2). As per instruction A-4, in case of official premises, the premises shall be closed for 24 hours.

The aforesaid letters has been produced before the undersigned at 11:20 am today i.e. on 06.07.2020

Hon'ble Court vide letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 regarding Mechanism / Modalities for opening of Civil Courts subordinate to Hon'ble High Court in Para 15 has provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Outlying court should be closed for particular period, then the District Court / Outlying Court may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court."

It is pertinent to mention here that already 05 employees of The District Court including aforesaid 02 employees and 02 Advocates have been found Covid-19 positive and residential area adjoining the chambers of Advocates has been declared Containment Zone by the District Administration. In the Aforesaid circumstances there is serious threat of covid-19 to the employees, advocates, judicial officers and litigants.

Hence in compliance of mandate contained in Para 15 of Hon'ble Court's letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 undersigned is of the opinion

that for complete sanitization of Court campus all the Courts shall remain closed for 48 hours (i.e. on 06-07-2020 to 07.07.2020). Meanwhile complete sanitization of Court Campus and chambers of Advocates be done under supervision of Shri Abhishek Srivastava, Addl. District & Sessions Judge, Court No. 10, Ghaziabad/Officer-in-charge Nazarat and Sri Ratnesh Deep Kamal Anand, Chief Judicial Magistrate, Ghaziabad and submit report by 08-07-2020 before 10 A.M.

Cases fixed on 06.07.2020 and 07.07.2020 shall be taken on 19-08-2020 and 20.08.2020 for hearing excluding Bail Applications.

Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

A list of employees who have come in contact with the aforesaid employees be sent to Chief Medical Officer Ghaziabad for Covid testing.

Inform all concerned accordingly.


6-7-2020

(Dinesh Kumar Sharma-III)

District & Sessions Judge,

District Judge
Ghaziabad
Ghaziabad

Copy to No. 2048/XV Dt. 06-7-2020

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad..
- 6- Sec. D.L.S.A. Ghaziabad.
- 7- Bar Association Ghaziabad.
- 8- D.G.C. Criminal Ghaziabad.
- 9- Joint Director Prosecution Ghaziabad
- 10- District Information Officer, Ghaziabad.
- 11- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.


6-7-2020

District & Sessions Judge,

District Judge
Ghaziabad
Ghaziabad